

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. Company Appeal/68/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Power Experts India Private Limited

V/s.

Registrar of Companies.

Appearance:

For the Appellant: Adv. Adv. Yash Badkur

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

At the request of the Appellant, list on **07.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)